

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.356/2005

Wednesday this the 19th day of October, 2005.

CORAM:

HON'BLE MR. K. V. SACHIDANANDAN, JUDICIAL MEMBER
HON'BLE MR. N. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Smt. K.R.Mini, W/o Jayajith,
Gramin Dak Sevak Stamp Vendor,
Kodungallur P.O.,
residing at Karayil House,
Kodungallur P.O., Pin - 680 664.

Smt.Rasiya P.H., W/o Jabbar,
Gramin Dak Sevak Mail Packer, Kattoor P.O.,
Residing at Ponnampidi House,
Karuvannur, Pin - 680 711. Applicant

(By Advocate Shri P.C.Sebastian)

vs.

(By Advocate Shri Sunil Jose, ACGSC)

The application having been heard on 19th October, 2005, the Tribunal on the same day delivered the following:

ORDER (Oral)

HON'BLE MR. K.V. SACHIDANANDAN, JUDICIAL MEMBER

The applicants claim that they are permanent Gramin Dak Sevaks (GDS for short) having more than 3 years service and are eligible to be considered for recruitment to the cadre of Postal Assistants against the unfilled vacancies of Departmental quota. Pursuant to the interim order of this Tribunal dated 25.5.2005, the respondents permitted the applicants to participate in the examination conducted on 29.5.2005.

2. When the matter came up before the Bench, learned counsel for the respondents has produced a counsel statement along with a copy of the result of the examination conducted on 29.5.2005, in which it appears that, both the applicants did not pass the examination.

3. Shri P.C.Sebastian, learned counsel appeared for the applicant and Shri Sunil Jose, ACGSC appeared for the respondents.

4. Counsel for applicant submits that he wants to withdraw the O.A.with liberty to file a fresh O.A.

5. Liberty is granted. Application is dismissed as withdrawn. No costs.

Dated the 19th October, 2005.


N. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


K.V.SACHIDANANDAN
JUDICIAL MEMBER